GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA

UNSTARRED QUESTION NO:4682
ANSWERED ON:22.04.2015
ACCOUNTABILITY OF RECRUITMENT NOTIFICATION
Lakhanpal Shri Raghav

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government has made or proposed to make any mechanism to check the accountability of the recruitment notification published for aspirants without tentative exam date, without the tentative result date of the given notification and its tentative joining date; and

(b) if so, the details thereof and if not, the steps proposed to be taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The Union Public Service Commission publishes its Annual Programme of Examination almost six months in advance of the Calendar Year containing, inter-alia, Name of the Examination, Date of Notification, Last Date of Receipt of applications and date of commencement of the Examinations. This Annual Programme is also uploaded on the website of the Commission.

The Staff Selection Commission issues recruitment notifications for various competitive examinations conducted by it indicating tentative dates of holding the said examinations.

The Examinations Notice is also published in the Employment News/Rozgar Samachar.

The time required to declare the result of written Examination depends on the number of candidates who actually appear in the Examination/Test. The declaration of result of any examination is done after conduct of written examinations, skill test/interview, wherever necessary, documents verification and processing of results.

The subsequent action relating to issue of offer of appointment and joining date of the candidates' concerned falls within the purview of the Cadre Controlling Authority/the concerned user Department. Accordingly, the tentative date of joining is not indicated in the Notification.